

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018 AT 10.30 AM

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| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CA No.92/252/HDB/2018 |
| NAME OF THE COMPANY | RS Geoinformatics Solutions Private Limited |
| NAME OF THE PETITIONER(S) | RS Geoinformatics Solutions Private Limited |
| NAME OF THE RESPONDENT(S) | Registrar of Companies, Hyderabad |
| UNDER SECTION | 252 |

Counsel for Petitioner(s):


| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|-----------------------------------|-----------|
| K. PHANI KUMAR | ADVOCATE | 9441407570 | K. Phani |
| | | K. Phani Kumar For CAW @ SPALC | cm |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
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ORDER

Heard Mr. K. Phani Kumar, Learned Counsel for the Petitioner. None appeared for the Respondent. RoC report is awaited. Issue notice to the RoC to submit his report by next date of hearing. Post the case on 16.03.2018.


Member (Tech)


Member (Judl)